

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 190 of 2019

IN THE MATTER OF:

Deloitte Haskins & Sells LLP.

....Appellant

Vs.

**Union of India
Through Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

Appellant: Mr. Kapil Sibal and Mr. Abhinav Vashith, Sr. Advocates with Mr. Himanshu Satija, Mr. Rishi Aggarwal, Mr. Arnav Behaari, Parminder Singh and Niyati Kohli, Advocates.

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1
Mr. Pratap Venugopal , Advocate for Respondent No. 14.
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 193 of 2019

IN THE MATTER OF:

Kalpesh J. Mehta

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

Appellant: Mr. S.N. Mookherjee, Sr. Advocate with Ms. Aayushi Sharma, Mr. Vishnu Menon, Advocates.

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1
Mr. Pratap Venugopal , Advocate for Respondent No. 14.
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 194 of 2019

IN THE MATTER OF:

Udayan Sen. **....Appellant**

Vs.

Union of India, **....Respondents**
Ministry of Corporate Affairs & Ors.

Present:

Appellant: **Mr. S.N. Mookherjee, Sr. Advocate with Ms. Aayushi Sharma, Mr. Vishnu Menon, Advocates.**

Respondents: **Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1**
Mr. Pratap Venugopal , Advocate for Respondent No. 14.
Mr. Sanjay Shorey, MCA

With

Company Appeal (AT) No. 195 of 2019

IN THE MATTER OF:

Shrenik Baid & Ors. **....Appellants**

Vs.

Union of India, **....Respondents**
Ministry of Corporate Affairs & Ors.

Present:

Appellants: **Mr. Arun Kathpalia, Sr. Advocate with Ms. Bani Brar and Ms. Misha Rohatgi, Mr. Kauser Husain and Ms. Dikshi Gupta, Advocates**

Respondents: **Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1**
Mr. Sanjay Shorey, MCA

With

Company Appeal (AT) No. 196 of 2019

IN THE MATTER OF:

N Sampath Ganesh **....Appellant**

Vs.

Union of India, **....Respondents**
Ministry of Corporate Affairs & Ors.

Present:

For Appellant: Mr. V.P. Singh, Mr. Aditya Jalan, Ms. Vanya Chhabra and Ms. Anshula L. Bakhru, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 197 of 2019

IN THE MATTER OF:

BSR & Associates LLP

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

For Appellant: Mr. Mukul Rahtogi, Sr. Advocate with Mr. V. P. Singh, Mr. Aditya Jalan, Ms. Vanya Chhabra and Ms. Anshula L. Bakhru, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 205 of 2019

IN THE MATTER OF:

Milind Patel

....Appellant

Vs.

**Union of India,
Through Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

Appellant: Ms. Surekha Raman and Mr. Dileep Poolakkot and Mr. Muhammed Siddick, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 206 of 2019

IN THE MATTER OF:

Neera Saggi

....Appellant

Vs.

Union of India & Ors.

....Respondents

Present:

**Appellant: Mr. Avinash Tripathi and Mr. Arpan Behl, Advocates
Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 207 of 2019

IN THE MATTER OF:

Rajesh Kotian

....Appellant

Vs.

Union of India & Ors.

....Respondents

Present:

**Appellant: Ms. Radhika Gautam, Advocate
Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 211 of 2019

IN THE MATTER OF:

Manu Kochhar

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Anr.**

....Respondents

Present:

Appellant: Mr. Abhijeet Sinha, Mr. Saikat Sarkar and Ms. Kanika Jain, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 212 of 2019

IN THE MATTER OF:

Deepak Jagdish PareekAppellant

Vs.

**Union of India,Respondent
Ministry of Corporate Affairs**

Present:

Appellant:

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA**

With

Company Appeal (AT) No. 214 of 2019

IN THE MATTER OF:

Surinder Singh KohliAppellant

Vs.

**Union of India,Respondents
Ministry of Corporate Affairs & Ors.**

Present:

Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Shikhil Suri, Ms. Nikita Thapar and Ms. Shilpa Saini, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 215 of 2019

IN THE MATTER OF:

Uday Ved.Appellant

Vs.

Union of India & Ors.Respondents

Present:

**Appellant: Mr. Rahul Chitnis, Mr. Kunal Mehta and Ms. Sagarika,
Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 221 of 2019

IN THE MATTER OF:

Subhalakshmi PanseAppellant

Vs.

Union of India & Ors.Respondents

Present:

**Appellant: Mr. U.K. Choudhary, Sr. Advocate with Ms. Shilpa Saini, Mr.
Dhruv Gupta, Mr. Shikhil Suri and Ms. Nikita Thapar,
Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 222 of 2019

IN THE MATTER OF:

Udayan SenAppellant

Vs.

**Union of India Through Ministry of Corporate
Affairs & Ors.Respondents**

Present:

**Appellant: Mr. S.N. Mukherjee, Sr. Advocate with Ms. Aayushi Sharma,
and Mr. Vishnu Menon, Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Ms. Pooja M. Saigal, Advocate for Respondent No. 13
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 223 of 2019

IN THE MATTER OF:

Kalpesh Mehta

....Appellant

Vs.

**Union of India Through Ministry of Corporate
Affairs & Ors.**

....Respondents

Present:

**Appellant: Mr. S.N. Mukherjee, Sr. Advocate with Ms. Aayushi Sharma,
and Mr. Vishnu Menon, Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Ms. Pooja M. Saigal, Advocate for Respondent No. 13
Mr. Sanjay Shorey, MCA**

With

Company Appeal (AT) No. 224 of 2019

IN THE MATTER OF:

Deloitte Haskins & Sells LLP

....Appellant

Vs.

**Union of India Through Ministry of Corporate
Affairs & Ors.**

....Respondents

Present:

**Appellant: Mr. K. Saibal and Mr. Abhinav Vasisht, Sr. Advocates with Mr.
Mahesh Agarwal, Mr. Rishikh Harish and Ms. Niyati Kohli,
Advocates.**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1**

*Company Appeal (AT) No. 190,193,194,195,196,197,205,206,207,211,212,214,215,
221,222,223,224,225,230&285 of 2019*

Mr. Sanjay Shorey, for MCA

With

Company Appeal (AT) No. 225 of 2019

IN THE MATTER OF:

Shahzaad Dalal

....Appellant

Vs.

**Union of India through Ministry of
Corporate Affairs & Ors.**

....Respondents

Present:

Appellant: Mr. Vivek Jain and Mr. Manish Shekhari, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, for MCA**

With

Company Appeal (AT) No. 230 of 2019

IN THE MATTER OF:

C. Sivasankaran

....Appellant

Vs.

**Union of India Ministry of Corporate Affairs,
through Regional Director & Ors.**

....Respondents

Present:

**Appellant: Mr. Ajith S. Ranganathan, Mr. Rajat Kapoor, Mr. Ankur
Kashyap, Mr. Rohit Rajershi, Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, for MCA**

With

Company Appeal (AT) No. 285 of 2019

IN THE MATTER OF:

Renu Challu

....Appellant

*Company Appeal (AT) No. 190,193,194,195,196,197,205,206,207,211,212,214,215,
221,222,223,224,225,230&285 of 2019*

Vs.

Union of India & Ors.

...Respondents

Present:

Appellant:

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand,
Advocates for Respondent No. 1
Mr. Sanjay Shorey, for MCA**

ORDER

10.01.2020 Heard Mr. Sanjay Shorey, Director Legal and Prosecution on behalf of Union of India. Hearing concluded. He may file short written submissions by 14th January, 2020.

Judgment reserved.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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